COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 & IA NO. 142 OF 2016

Dated: 20th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd. Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Ankit Shah

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-2 & R-4

<u>ORDER</u>

Post this matter for hearing on <u>15.02.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt